PARLIAMENTARY DEBATES

OFFICIAL REPORT

IN THE TENTH SESSION OF THE RAJYA SABHA

commencing on the 16th August 1955

RAJYA SABHA

Tuesday, 16th August 1955

The House met at eleven of the clock, Mr. Chairman in the Chair.

MEMBER SWORN

Shri T. J. M. Wilson (Andhra).

ORAL ANSWERS TO QUESTIONS

STATES REORGANISATION COMMISSION

- *1. Shri M. VALIULLA: Will the Minister for Home Affairs be pleased to state:
- (a) whether the States Reorganisation Commission have any more visits to pay to any of the States; and
 - (b) if so, which are those States?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR):
(a) No.

(b) Does not arise.

SHRI M. VALIULLA: May I know, Sir, the number of persons examined and the number of memoranda received?

Shri B. N. DATAR: From the present information, Sir, it appears that 1,48,364 memoranda were received and 9,123 persons were examined.

SHRI M. VALIULLA: May I know, Sir, whether the Home Minister was also examined by the Commission?

SHRI B. N. DATAR: I presume so.

Prof. G. RANGA: Sir, where is the need for presumption in this case? After all he has answered on behalf of the Home Ministry. Are we to understand that the Home Minister has been called or not and he has given evidence or not?

SHRI B. N. DATAR: Sir, a number of Central Ministers have been interviewed, and he is one of them. That is my information, but it is not here.

SHRI TAJAMUL HUSAIN: When are they likely to submit their report?

SHRI B. N. DATAR: In the course of next month, Sir.

Shri S. N. DWIVEDY: Is it a fact that the Government has decided to accept the unanimous recommendations of this Commission?

SHRI B. N. DATAR: How can that be so?

INDIAN ASSISTANCE TO INDONESIA UNDER THE COLOMBO PLAN

*2. Shri M. VALIULLA: Will the Minister for Finance be pleased to state what is the extent and nature of assistance rendered by India to Indonesia, so far, under the Colombo Plan?

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